

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 36(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: Mr. Rahul Kumar Bahti V/s. M/s. Fall Arrest Systems & Technologies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

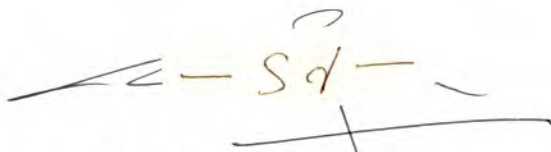
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Ashutosh Gupta, Advocate Mr. Dhruv Gupta, Advocate		
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	For the Respondent (s)	: Mr. Manish Singhal, Advocate		
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ORDER

Re-notify this case on 5th October, 2017, in view of the Special Bench being constituted



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)